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## Western Orissa Development Council (Amendment) Act, 2003

#### 14 of 2003

#### **CONTENTS**

- 1. Short Title
- 2. Amendment Of Long Title And Preamble
- 3. Amendment Of Section 3
- 4. Amendment Of Section 11

# Western Orissa Development Council (Amendment) Act, 2003

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AN ACT FURTHER TO AMEND THE WESTERORISSADEVELOPMENT COUNCIL ACT, 2000 BE it enacted by the Legislature of the State of Orissa in the Fifty-fourth Year of the Republic of India as follows:

#### 1. Short Title :-

This Act may be called the Western Orissa Development Council (Amendment) Act, 2003.

### 2. Amendment Of Long Title And Preamble :-

In the Western Orissa Development Council Act, 2000 (hereinafter referred to of as the principal Act), in the long title and the preamble, for the words "certain districts", the words "certain areas" shall be substituted.

#### 3. Amendment Of Section 3:-

In section 3 of the principal Act, in sub-section (1), for the words "such other area", the words "any other area" shall be substituted.

#### 4. Amendment Of Section 11 :-

In section 11 of the principal Act, in clause (a) of sub-section (1), in sub-clause (ii), after the words "each district", the words,

commas, brackets and figures "and part of district included, if any, under sub-section (1) of section 3," shall be inserted.